

DIVISION BENCH  
COURT - I

P-103

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/39(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024

IN THE MATTER OF	ADITYA BIRLA FINANCE LIMITED VS SHOMUK CONSULTANCY SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances via video conference/physically**

Mr. Rishav Banerjee, Adv. ] For the Financial Creditor  
Mr. Amit Kumar Nag, Adv. ]  
Ms. Ranjabati Ray, Adv. ]

**ORDER**

1. Ld. Counsel for the Financial Creditor present. None appears for the Corporate Debtor.
2. Heard. **Reserved for Orders.**
3. Financial Creditor to files Written Notes of argument within a period of 7 days.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)